GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 286 ANSWERED ON 02/12/2025

STATE FUNDS UNDER PMAY-G

286. Smt. Bag Mitali:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the amount of funds owed to States under Pradhan MantriAwasYojana Grameen (PMAY-G) during the last five years, State and year-wise details thereof; and
- (b) the amount of funds allocated to West Bengal during the last five years, year-wise details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a): The Ministry of Rural Development is implementing the Pradhan MantriAwaasYojana- Gramin (PMAY-G) w.e.f. 1st April 2016 to provide assistance to eligible rural households for the construction of Pucca houses with basic amenities to achieve the objective of "Housing For All" in rural areas. Under the PMAY-G, the initial target was to provide assistance for the construction of 2.95 crore houses during FY 2016-17 to 2023-24. The Government of India has approved the implementation of the scheme during FY 2024-25 to 2028-29 to provide assistance for the construction of 2 crore additional houses.

Under the PMAY-G, the Ministry releases Central Share of funds directly to the State/Union Territories (UTs) by considering them as a single unit. Further, disbursal of funds as installments of assistance to beneficiaries is done by the State. On the basis of proposals received from States/UTs, the Central Assistance is released to States as per the balance targets, committed liabilities, unspent balance available and their compliance to guidelines of the Scheme and directions received from Ministry of Finance, Government of India from time to time. On basis of complete proposals received from the States and Union Territories, the Ministry has released ₹1,51,933.94 crore to different State

Governments and Union Territory (UT) Administrations during the last five Financial Years i.e. 2020-21 to 2024-25 as Central Share of funds under the PMAY-G. In addition, the States/UTs have utilised₹2,18,925.72crore (including State Matching Share), for implementing the scheme during the said period, as per information available on AwaasSoft Management Information System (MIS) of the PMAY-G. The State/UT wise and FY wise detail of Central Share released to the States/UTs and funds utilised (including State Matching Share) during each of last five years (FY 2020-21 to 2024-25) is given in Annexure.

(b): The Ministry has released ₹9,498.38 crore as Central Share of funds to the State of West Bengal during last five years and the State has utilised ₹16,680.02 crore (including State Matching Share) for implementing the scheme during the said period, as per information available on AwaasSoft Management Information System (MIS) of the PMAY-G. The Financial year wise detail of Central Share released by Ministry and funds utilised (including State Matching Share) by the State during each of last five FYs 2020-21 to 2024-25, is given as under:

Financial Year	Central Share released by Ministry (₹ in crore)				
2020-21	8,810.54	10,037.26			
2021-22	687.84	5,423.18			
2022-23	0	1,108.30			
2023-24	0	80.57			
2024-25	0	30.71			
Total	9,498.38	16,680.02			

Utilisation of funds in a FY includes release of funds received in previous years and utilised during the FY.

The Ministry has already released ₹25,798 crore as Central share since 2016-17 till 2021-22 to the State of West Bengal for implementation of the PMAY-G. However, post allocation of target to the State from the finalisedAwaas+ 2018 survey lists in 2022, complaints regarding irregularities implementation of PMAY-G were received. These complaints were verified through National Level Monitoring (NLM) Teams and Senior Officers Teams. No Central share of funds have been released to the State of West Bengal under the PMAY-G, with the approval of the competent authority in the Ministry, during FY 2022-23 to 2025-26 (till date) for targets of FY 2022-23 from the finalized Awaas+ 2018 survey lists due to non-submission of satisfactory Action Taken Reports (ATR) on the observations of the NLM teams and Senior Officers' Teams of the Ministry of Rural Development.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 286 TO BE ANSWERED ON 02.12.2025 REGARDING "State Funds under PMAY-G"

State/UT wise and FY wise detail of Central Share released to the States/UTs and funds utilised (including State Matching Share) during each of last five years (FY 2020-21 to 2024-25):

(a) FY 2020-21 to 2022-23:

(₹ in crore)

S.	Name of the	ame of the FY 2020-21		FY 2021-22		FY 2022-23	
No.	State/UT	Central	Expenditure	Central	Expenditure	Central	Expenditure
		Release	•	Release	•	Release	•
1	Arunachal Pradesh	0.00	5.97	104.85	16.70	69.58	127.27
2	Assam	1,503.43	1,269.44	5,771.11	2,195.33	9,141.75	10,913.25
3	Bihar	6,683.93	10,004.40	3,082.22	5,954.44	7,497.21	11,718.07
4	Chhattisgarh	307.12	983.99	0.00	31.32	344.23	822.15
5	Goa	0.00	0.53	0.00	0.37	0.00	0.49
6	Gujarat	192.78	495.64	687.29	893.09	911.75	1,004.67
7	Haryana	0.00	13.27	0.00	17.26	44.33	62.35
8	Himachal Pradesh	10.62	23.40	32.97	44.04	37.86	33.24
9	Jammu and Kashmir	795.86	599.35	123.43	419.37	1,031.58	709.95
10	Jharkhand	3,348.51	3,750.22	1,207.91	4,237.82	1,236.02	2,127.40
11	Kerala	0.00	25.05	0.00	66.87	70.29	94.63
12	Madhya Pradesh	4,565.80	4,068.96	4,509.58	8,046.72	6,374.91	11,171.29
13	Maharashtra	1,310.10	2,433.50	1,249.80	2,003.82	1,676.07	3,098.13
14	Manipur	84.89	93.49	21.01	26.86	161.14	128.80
15	Meghalaya	191.08	185.54	90.13	72.51	106.44	88.26
16	Mizoram	16.16	13.82	41.92	5.83	29.58	55.52
17	Nagaland	17.40	2.12	17.41	20.44	52.50	28.68
18	Odisha	2,821.87	4,556.46	1,011.87	1,122.73	1,723.28	310.83
19	Punjab	49.22	59.10	18.31	60.73	71.68	100.86
20	Rajasthan	1,108.59	3,679.45	1,405.46	2,332.48	2,157.52	3,036.53
21	Sikkim	0.00	0.28	0.57	0.06	0.97	1.67
22	Tamil Nadu	78.62	672.61	928.93	668.86	2,004.39	2,290.47
23	Tripura	113.62	98.30	1,368.48	1,111.18	1,264.20	1,325.14
24	Uttar Pradesh	4,830.90	5,990.29	3,727.00	7,869.83	4,777.03	7,317.50
25	Uttarakhand	0.00	1.31	149.18	138.33	128.08	172.55
26	West Bengal	8,810.54	10,037.26	687.84	5,423.18	0.00	1,108.30
27	Andaman and	16.88	8.53	0.00	1.87	0.00	0.42
	Nicobar Islands						
28	Dadra and Nagar	0.00	33.46	0.00	21.85	0.00	13.55
	Haveli and Daman						
	and Diu						
29		0.00	0.01	0.00	0.00	0.00	0.00
30	Andhra Pradesh	0.00	0.00	0.00	0.00	0.00	87.65
31	Karnataka	0.00	0.00	0.00	0.00	214.92	0.00
32	Ladakh	0.00	0.00	0.00	0.00	3.09	3.00
Tota	al (for all States/UTs)	36,857.93	49,105.75	26,237.24	42,803.89	41,130.36	57,952.62

Note: PMAY-G is not implemented in UTs of Delhi, Chandigarh and Puducherry. State of Telangana did not implement the PMAY-G during this period. Further, the utilisation of funds in a FY includes release of funds received in previous years and utilised during the FY.

(b) FY 2023-24, 2024-25 and Total for FY 2020-21 to 2024-25:

(₹ in crore)

	T T					(\ III CIOIE)	
S. No.			FY 2024-25		Total for FY 2020-21 to 2024-25		
		Central	Expenditure	Central	Expenditure	Central	Expenditure
		Release		Release		Release	
1	Arunachal Pradesh	200.61	239.84	1.00	32.39	376.04	422.17
2	Assam	2,934.45	6,356.77	4,336.24	3,589.42	23,686.98	24,324.21
3	Bihar	29.66	1,097.77	2,279.60	4,338.54	19,572.62	33,113.22
4	Chhattisgarh	1730.76	2,201.82	5,321.89	5,904.30	7,704.00	9,943.58
5	Goa	0	0.58	0.00	0.03	0.00	2.00
6	Gujarat	559.25	1,540.76	1,302.49	1,368.93	3,653.56	5,303.09
7	Haryana	3.23	32.42	143.46	132.65	191.02	257.95
8	Himachal Pradesh	99.46	92.40	871.39	689.95	1,052.29	883.03
9	Jammu and	1,234.68	1,363.33	288.88	636.37	3,474.43	3,728.37
	Kashmir						
10	Jharkhand	28.09	523.32	1,014.75	677.37	6,835.28	11,316.13
11	Kerala	2.11	22.86	66.02	125.18	138.42	334.59
12	Madhya Pradesh	241.64	1,258.44	4,277.68	3,734.67	19,969.61	28,280.08
13	Maharashtra	785.21	1,809.60	4,980.59	4,861.40	10,001.77	14,206.45
14	Manipur	216.45	157.32	169.64	138.14	653.12	544.61
15	Meghalaya	1,591.26	1,498.34	0.00	245.95	1,978.91	2,090.60
16	Mizoram	157.89	140.30	12.95	58.81	258.50	274.28
17	Nagaland	334.16	322.57	54.91	156.13	476.38	529.94
18	Odisha	4,310.71	7,643.52	825.05	2,714.60	10,692.78	16,348.14
19	Punjab	32.64	48.15	239.78	184.18	411.62	453.02
20	Rajasthan	67.57	661.99	1,239.90	1,440.76	5,979.04	11,151.21
21	Sikkim	1.58	2.12	0.00	0.60	3.12	4.73
22	Tamil Nadu	28.23	975.55	167.09	310.84	3,207.26	4,918.33
23	Tripura	1,276.90	1,664.58	204.86	151.68	4,228.05	4,350.88
24	Uttar Pradesh	2,620.93	5,014.91	130.45	785.93	16,086.31	26,978.46
25	Uttarakhand	388.19	353.88	20.27	72.72	685.72	738.79
26	West Bengal	0	80.57	0.00	30.71	9,498.38	16,680.02
27	Andaman and	5.45	2.19	0.00	3.55	22.33	16.56
	Nicobar Islands						
28	Dadra and Nagar	0.00	16.89	16.12	26.50	16.12	112.25
	Haveli and Daman						
	and Diu						
29	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.01
30	Andhra Pradesh	312.25	503.66	113.50	90.91	425.75	682.22
31	Karnataka	3.61	468.67	414.04	447.06	632.56	915.73
32	Ladakh	18.90	18.00	0.00	0.08	21.99	21.08
Tota	I (for all States/UTs	19,215.89	36,113.12	28,492.52	32,950.34	1,51,933.94	2,18,925.72

Note: PMAY-G is not implemented in UTs of Delhi, Chandigarh and Puducherry. State of Telangana did not implement the PMAY-G during this period. Further, the utilisation of funds in a FY includes release of funds received in previous years and utilised during the FY.
